

**GOVERNMENT OF INDIA
MINISTRY OF LAW & JUSTICE
DEPARTMENT OF LEGAL AFFAIRS**

LOK SABHA

**UNSTARRED QUESTION NO. 114
TO BE ANSWERED ON 16.11.2016**

Modification of various Laws

114. SHRI E.T. MOHAMMED BASHEER:

Will the Minister of LAW AND JUSTICE be pleased to state:

- (a) whether the law commission have made any effort to modify various laws to meet the requirement of International obligations agreed upon by our country; and
- (b) if so, the details thereof?

ANSWER

**MINISTER OF STATE FOR LAW AND JUSTICE AND ELECTRONICS
AND INFORMATION TECHNOLOGY**

(SHRI P.P. CHAUDHARY)

(a) and (b) : Yes, Madam. The Law Commission of India had submitted its Reports Nos. 151, 155, 218 and 263 in this regard.
